

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.892  
TO BE ANSWERED ON 07.02.2022

RELOCATION OF MONUMENTS

892. DR. SANJAY JAISWAL:

Will the Minister of CULTURE be pleased to state:

- (a) whether under the current guidelines of preservation, ex-situ preservation of monuments is allowed;
- (b) whether the Government has any data regarding ex-situ conservation activities undertaken in the past by the ASI;
- (c) if so, the details thereof;
- (d) whether relocation of monuments or historical structures in parts or in entirety has been undertaken in the past for conservation reasons, by the ASI in the country; and
- (e) the details of such activities?

ANSWER

MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION  
(SHRI G. KISHAN REDDY)

- (a) Yes Sir, conservation works in the country have been taken up as per National Policy to for Conservation 2014. Transplantation or Translocation of a monument (ex-situ conservation) is done only in the rarest of rare circumstances and when the monument cannot be maintained or preserved in its original surrounding. Archaeological Survey of India (ASI) has undertaken relocation of monuments or historical structures in the past and the details are as under:
  - (e)
1. Buddhist sites at Nagarjunakonda, Andhra Pradesh.
  2. Papanasi Group of Temples at Alampur, Andhra Pradesh.
  3. Shri Sangameshwara Temple at Alampur, Andhra Pradesh.
  4. Mahadev Temple at Kurdi in Goa, Goa State.
  5. Chaubis Avtar Temple at Mandhata, Distt. Khandwa, Madhya Pradesh.
  6. Dharma Mahakal temple at Ratnagiri, Odisha.